

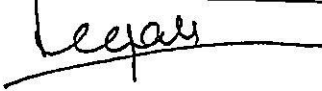
**OFFICE OF THE CHIEF JUDICIAL MAGISTRATE  
ROUSE AVENUE COURT COMPLEX, DELHI**

**MODIFIED DUTY ROSTER FOR THE MONTH OF FEBRUARY, 2025**

In view of the request received from Ms. Neetu Nagar, Ld. ACJM-06, today at 03:45 PM the duty roster bearing no. 883-D-906-D/CJM/RADC/DR/2024 dated 25.01.2025 for the month of February, hereby modified as under :-

S. No	Name of the Duty ACMM	Duty to be performed on	In place of
01.	Sh. Paras Dalal, Ld. ACJM-01, RADC, New Delhi	18.02.2025, 19.02.2025 & 20.02.2025	Ms. Neetu Nagar, Ld. ACJM-06, RADC, New Delhi

Rest of the conditions shall remain unchanged.


  
(Deepak Kumar-II)  
Chief Judicial Magistrate  
RADC, New Delhi.

Order No 1506/D-1528/D /CJM/RADC/DR/2025

Dated 18/2/2025 at 4-25 P.

*Copy forwarded for information and necessary action to:*

1. The Ld. Registrar General, Hon'ble High Court of Delhi.
2. The Ld. Principal District & Sessions Judge, (HQs), Delhi.
3. The Ld. Principal District & Session Judge-Cum-Special Judge (PC Act) (CBI), Rouse Avenue Court Complex, New Delhi
4. The Ld. ACJMs Rouse Avenue District Court, New Delhi.
5. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi.
6. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
7. The Chief Prosecutor, CBI/ACB, Rouse Avenue District Court, New Delhi.
8. The Website Committee, Tis Hazari Court, Delhi for uploading on the official website
9. The Branch In-charge, Care Taking, Facilitation, Computer and Filing Section, RADC, New Delhi.
10. The Reader to the undersigned.
11. The Lockup In-charge, Rouse Avenue District Court, New Delhi.
12. The Police Chowki In-charge, Rouse Avenue District Court, New Delhi.
13. For uploading on 'LAYERS'.
14. The Secy, DLSA, RADC.

  
(Deepak Kumar-II)  
Chief Judicial Magistrate  
RADC, New Delhi.